

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -611
ANSWERED ON – 04/02/2026

ACCESS TO SCHEMES IN ODISHA

611 DR. SASMIT PATRA

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether Government has evaluated limited access to schemes for Scheduled Castes, Persons with Disabilities (PwDs) and elderly individuals in Southern Odisha districts such as Ganjam, Kandhamal, Rayagada and Malkangiri;
- (b) the details of fund utilisation under key social justice schemes in these districts; and
- (c) whether targeted interventions, including strengthened awareness campaigns, accessible grievance systems and improved service delivery mechanisms will be introduced for vulnerable groups in Odisha?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI RAMDAS ATHAWALE)

(a) to (c) Ministry of Social Justice and Empowerment is implementing various welfare schemes for marginalized sections including Scheduled Castes (SCs), Persons with Disabilities (PwDs) and Elderly Individuals. For successful implementation of schemes, Ministry undertakes steps like examination of proposals, submission of audited statements of accounts and utilization certificates, periodic review by holding meetings at national level, state level and field visits. Ministry also undertakes periodic review of the implementation of the schemes through third part evaluations, social audit and regular monitoring.

District wise allocation or disbursement is not made by the Department under the Schemes. The key social justice schemes implemented by Department of Social Justice & Empowerment for Scheduled Castes (SCs) and Elderly Individuals along with funds utilized across India including the State of Odisha during the last financial year (FY2024-25) are given in **Annexure-I**.

The key schemes of the Ministry are under revision. The revision of schemes is done in consultation with all stakeholders including concerned ministries and departments after following the laid down procedure and the provisions of the schemes are applicable across the country including the State of Odisha.

Annexure-I

Sr.No.	Welfare Programme/Schemes for Scheduled Castes(SCs) of DoSJE	Fund utilized (in Rs Crore) for FY 2024-25
1.	Post Matric Scholarship for Scheduled Castes(SCs)	5581.52
2.	Pre Matric for SCs and Other	461.66
3.	Scholarships for Higher Education for Young Achievers Scheme (SHREYAS) for SCs	404.61
4.	Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM AJAY)	736.28
5	Centrally Sponsored Scheme for implementation of the Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989	495.19
6.	Scheme of Residential Education for Students in High School in Targeted Area (SHRESHTA) for SC	109.78
7	Umbrella Scheme for Welfare of Senior Citizen Across the Country - Atal Vayo Abhuday Yojana (AVYAY)	408.14
